

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

CP/021/00092/2019 in OA/021/00020/2017

HYDERABAD, this the 6th day of October, 2020.



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

1. M.S.G.Subramanyam S/o M.Sarangapani,
Aged about 36 years,
Occ : Travelling Ticket Inspector,
O/o Chief Ticket Inspector/General/SC,
S.C.Railway, Secunderabad Division-500 025.
2. G.L.Rajanikanth S/o G.T.Laxminarayana,
Aged about 39 years,
Occ : Travelling Ticket Inspector,
O/o Chief Ticket Inspector/General/SC,
S.C.Railway, Secunderabad Division-500 025.
3. Jadhav Venkatesh S/o late RD Jadhav,
Aged about 26 years,
Occ : Travelling Ticket Inspector,
O/o Chief Ticket Inspector/General/SC,
S.C.Railway, Secunderabad Division-500 025.
4. P.Shivakumar S/o Narsaiah,
Aged about 27 years,
Occ : Travelling Ticket Inspector,
O/o Chief Ticket Inspector/General/SC,
S.C.Railway, Secunderabad Division-500 025.
5. M.Anil Kumar S/o Gattaiah,
Aged about 24 years,
Occ : Travelling Ticket Inspector,
O/o Chief Ticket Inspector/General/SC,
S.C.Railway, Secunderabad Division-500 025.Applicants

(By Advocate : Mr.K.Sudhaker Reddy)

Vs.

1. Mr.Gajanan Mallaya,
General Manager, South Central Railway,
Rail Nilayam, III Floor, Secunderabad-500 071.
2. The Senior Divisional Commercial Manager,
Secunderabad Division, S.C.Railway,

Sanchalan Bhavan, I Floor, Secunderabad-500 071.

3. The Senior Divisional Personnel Officer,
Secunderabad Division, S.C.Railway,
Sanchalan Bhavan, IV Floor, Secunderabad-500 071.



....Respondents

(By Advocate : Mr.S.M.Patnaik, SC for Railways)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)

Through Video Conferencing:

2. Mr.K.Sudhakar Reddy, learned counsel for the applicant and Mr.S.M.Patnaik, learned Standing Counsel for Respondents present.

3. As the Original Application is dismissed as withdrawn, Contempt Petition is closed. No costs.

(B.V.SUDHAKAR) (ASHISH KALIA)
ADMINISTRATIVE MEMBER **JUDICIAL MEMBER**

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